No. RJ-1/Regular/ 964 /2025

<u>N OTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing-in-person at the Principal Seat at Bombay that **on 30th April 2025 :-**

The Single Bench presided over by the **Hon'ble Shri Justice Rajesh S. Patil** will sit in **Court Room No. 31 at 10.00 a.m.** <u>instead of 10.30 a.m</u>.

dated this 29th day of April 2025

High Court, Appellate Side)	By Order
)	
)	
)	sd/-
Bombay)	(H. M. Bhosale)
		Registrar (Judicial-I)